



THE ASSAM GAZETTE

অসাধাৰণ

EXTRAORDINARY

প্ৰাপ্ত কৰ্তৃত্বৰ দ্বাৰা প্ৰকাশিত

PUBLISHED BY THE AUTHORITY

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GOVERNMENT OF ASSAM
ORDERS BY THE GOVERNOR
LEGISLATIVE DEPARTMENT : : : LEGISLATIVE BRANCH

NOTIFICATION

The 9th June, 2021

No. LGL.140/2018/41.— The following Act of the Assam Legislative Assembly which received the assent of the Governor on 8th June, 2021 is hereby published for general information.

ASSAM ACT NO. XVI OF 2021
(Received the assent of the Governor on 8th June, 2021)
THE ASSAM COOPERATIVE
SOCIETIES (AMENDMENT) ACT, 2021

AN ACT

further to amend the Assam Cooperative Societies Act,
2007.

Preamble

Whereas it is expedient further to amend the Assam
Cooperative Societies Act, 2007, hereinafter referred to as the
Principal Act, in the manner hereinafter appearing;

Assam Act
No. IV of
2012

It is hereby enacted in the Seventy-second Year of the
Republic of India as follows :-

Short title,
extent and
commencement

1.(1) This Act may be called the Assam Cooperative
Societies (Amendment) Act, 2021.

(2) It shall have the like extent as the Principal Act.

(3) It shall be deemed to have come into force on the
25th day of March, 2020.

Insertion of
new section
130A

2. In the principal Act, after section 130, the following
new section 130A shall be inserted, namely :-

“130A. Exemption of certain provisions by general or special order.- The State Government, in exceptional circumstances like pandemic may by general or special order, exempt any registered cooperative society or class of registered cooperative societies from the operation of the provisions of section 39 and section 41(2) of this Act, for such a period not exceeding six months at a time which shall not further be extended for more than another six months, as may be specified in the said order or may direct that such provisions shall apply to such Society with such modifications and for such a period either from a prospective or retrospective date as may be specified in the order as per the need of the situation”.

MRIDUL KUMAR KALITA,
L. R.-cum-Secretary (In-charge),
Legislative Department, Dispur, Guwahati-6.